GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO 1811 TO BE ANSWERED ON 10.03.2017

BETI BACHAO BETI PADHAO

1811. PROF.RAVINDRA VISHWANATH GAIKWAD:

SHRI RABINDRA KUMAR JENA:

DR. BOORA NARSAIAH GOUD:

SHRI GODSE HEMANT TUKARAM:

SHRI RAVNEET SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of Beti Bachao Beti Padaho (BBBP) scheme and the districts selected/covered thereunder:
- (b) the total project costs of the scheme along with the funds allocated, released and utilised under the scheme since its inception, State/ UT and year-wise;
- (c) whether the Government proposes to further expand the scheme to more/all districts in the country and include Beti Khilao component therein and if so, the details thereof;
- (d) whether the Government has sanctioned any amount from Nirbhaya Fund on the said scheme and if so, the details thereof;
- (e) whether the Government has fixed any targets under the scheme, if so, the details of targets fixed and achievements made thereunder along with the impact assessment study, if any, made of the scheme and the outcome thereof; and
- (f) the further measures taken by the Government to popularise the scheme and address the problem of Child Sex Ratio (CSR) in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ)

(a) Beti Bachao Beti Padhao Campaign (BBBP) was launched by Prime Minister on 22nd January, 2015 at Panipat, Haryana. BBBP addresses the declining Child Sex Ratio (CSR) and related issues of women empowerment over a life-cycle continuum. It is a triministerial effort of Ministries of Women and Child Development, Health & Family Welfare and Human Resource Development. The key elements of the scheme include nation-wide awareness and advocacy campaign and multi- sectoral action in selected 161 districts at present (list of 161 districts is attached at **Annexure-I**). The multisectoral action includes strict enforcement of pre-Conception & Pre-Natal Diagnostic Techniques (PC&PNDT) Act, Pre-Natal/ Post Natal care of mother, enrolment in schools, construction of girls toilets, community engagement and training etc.

- (b) A statement regarding funds allotted/released under BBBP campaign since 2014-15 is annexed at **Annexure-II**.
- (c) Under BBBP scheme, no such proposal is under consideration.
- (d) No money from Nirbhaya Fund has been sanctioned for BBBP Scheme.
- (e) & (f) BBBP aims to address the issues of declining Child Sex Ratio (CSR) and enabling Girl Child education. Towards this purpose, multi-sectoral interventions are carried out in selected BBBP districts. Apart from this, an awareness campaign is carried out for creating awareness and visibility about the criticality of the issue of declining Child Sex Ratio in the country. Since the scheme is received well in the 100 districts, the scope of the scheme has been further extended to 61 new districts. The overall objective of the Scheme is to improve declining Child Sex Ratio in the country and create an enabling environment for the education of girl child, which requires long-term attitudinal change. The Scheme is at a nascent stage of implementation and it's too early to assess its impact at this stage. However, scheme has been received well and in the last two years, several local innovative interventions have been demonstrated by the districts with support from Departments of WCD, Health & Education. There is a strong emphasis on mindset change through training, sensitization, awareness raising and community mobilization on ground.

Annexure referred to in reply to Part (a) of the Lok Sabha Question No. 1811 for 10.03.2017 by Prof.Ravindra Vishwanath Gaikwad, Shri Rabindra Kumar Jena, Dr. Boora Narsaiah Goud, Shri Godse Hemant Tukaram and Shri Ravneet Singh regarding Beti Bachao Beti Padhao. List of 161 Districts selected Covering All States & UTs with Low Child Sex Ratio (CSR)

List of 161 districts of Beti Bachao Beti Padhao				
SN	Name of State / UT	Number of Districts	Census 2001	Census 2011
	INDIA		927	918
1	Gujarat (9)	Surat	859	835
2		Mahesana	801	842
3		Gandhinagar	816	847
4		Ahmadabad	835	857
5		Rajkot	854	862
6		Anand	849	884
7		Amreli	892	886
8		Patan	865	890
9		Bhavnagar	881	891
10	Haryana (20)	Mahendragarh	818	775
11		Jhajjar	801	782
12		Rewari	811	787
13		Sonipat	788	798
14		Ambala	782	810
15		Kurukshetra	771	818
16		Rohtak	799	820
17		Karnal	809	824
18		Yamunanagar	806	826
19		Kaithal	791	828
20		Bhiwani	841	832
21		Panipat	809	837
22		Gurgaon	807	830
23		Jind	818	838
24		Faridabad	847	843
25		Hisar	832	851
26		Fatehabad	828	854
27		Sirsa	817	862
28		Panchkula	829	863
29		Palwal	854	866
30	Himachal Pradesh (3)	Una	837	875
31		Kangra	836	876

32		Hamirpur	850	887
33	Jammu & Kashmir (15)	Jammu	819	795
34		Pulwama	1046	829
35		Kathua	847	831
36		Badgam	963	832
37		Anantnag	977	841
38		Samba	798	779
39		Baramula	961	863
40		Ganderbal	1014	863
41		Rajouri	905	865
42		Srinagar	983	865
43		Shupiyan	1011	878
44		Kupwara	1021	879
45		Kulgam	1003	885
46		Udhampur	912	886
47		Bandipore	967	892
48	Madhya Pradesh (6)	Morena	837	829
49		Gwalior	853	840
50		Bhind	832	843
51		Datia	874	856
52		Rewa	926	885
53		Tikamgarh	916	892
54	Maharastra (16)	Bid	894	807
55		Jalgaon	880	842
56		Ahmadnagar	884	852
57		Buldana	908	855
58		Aurangabad	890	858
59		Washim	918	863
60		Kolhapur	839	863
61		Osmanabad	894	867
62		Sangli	851	867
63		Jalna	903	870
64		Hingoli	927	882
65		Solapur	895	883
66		Pune	902	883
67		Parbhani	923	884
68		Nashik	920	890
69		Latur	918	889
70	NCT of Delhi (7)	South West	846	845
71		North West	857	865
72		East	865	871
73		West	859	872

74		North	886	873
75		North East	875	880
76		South	888	885
77	Punjab (20)	Tarn Taran	784	820
78		Gurdaspur	789	821
79		Amritsar	792	826
80		Muktsar	811	831
81		Mansa	782	836
82		Patiala	776	837
83		Sangrur	784	840
84		Sahibzada Ajit	705	0.4.1
05		Singh Nagar	785	841
85 86		Fatehgarh Sahib	766	842
87		Barnala	792	843
		Firozpur	822	847
88		Faridkot	812	851
89		Bathinda	785	854
90		Ludhiana	817	860
91		Moga	818	860
92		Rupnagar	799	863
93		Hoshiarpur	812	865
94		Kapurthala	785	871
95		Jalandhar	806	874
96		Shahid Bhagat Singh Nagar	808	885
97	Rajasthan (14)	Jhunjhunun	863	837
98		Sikar	885	848
99		Karauli	873	852
100		Ganganagar	850	854
101		Dhaulpur	860	857
102		Jaipur	899	861
103		Dausa	906	865
104		Alwar	887	865
105		Bharatpur	879	869
106		Sawai Madhopur	902	871
107		Jaisalmer	869	874
108		Hanumangarh	872	878
109		Jodhpur	920	891
110		Tonk	927	892
111	Uttar Pradesh (21)	Baghpat	850	841
112		Gautam Buddha Nagar	854	843

113		Ghaziabad	854	850
114		Meerut	857	852
115		Bulandshahr	867	854
116		Agra	866	861
117		Muzaffarnagar	859	863
118		Mahamaya Nagar	886	865
119		Jhansi	886	866
120		Mathura	872	870
121		Etawah	895	875
122		Aligarh	886	877
123		Etah	880	879
124		Firozabad	887	881
125		Jalaun	889	881
126		Bijnor	905	883
127		Mainpuri	892	884
128		Hamirpur	904	886
129		Saharanpur	872	887
130		Farrukhabad	897	889
131		Mahoba	900	892
132	Uttarakhand (5)	Pithoragarh	902	816
133		Champawat	934	873
134		Hardwar	862	877
135		Dehradun	894	889
136		Chamoli	935	889
137	Andaman& Nicobar	Nicobars	937	945
138	Andhra Pradesh	Y.S.R.	951	918
139	Arunachal Pradesh	Dibang Valley	874	889
140		Kamrup		
	Assam	Metropolitan	943	946
141	Bihar	Vaishali	937	904
142	Chandigarh	Chandigarh	845	880
143	Chhattisgarh	Raigarh	964	947
144		Dadra & Nagar		
1.47	Dadra & Nagar Haveli	Haveli	979	926
145	Daman & Diu	Daman	907	897
146	Goa	North Goa	938	939
147	Jharkhand	Dhanbad	951	916
148	Karnataka	Bijapur	928	931
149	Kerala	Thrissur	958	950
150	Lakshadweep	Lakshadweep	959	911
151	Manipur	Senapati	962	893
152	Meghalaya	Ribhoi	972	953

153	Mizoram	Saiha	950	932
154	Nagaland	Longleng	964	885
155	Odisha	Nayagarh	904	855
156	Puducherry	Yanam	964	921
157	Sikkim	North	995	929
158	Tamil Nadu	Cuddalore	957	896
159	Telengana	Hyderabad	943	914
160	Tripura	South Tripura	961	951
161	West Bengal	Kolkata	927	933

Annexure -II

Annexure referred to in reply to Part (b) of the Lok Sabha Question No. 1811 for 10.03.2017 by Prof.Ravindra Vishwanath Gaikwad, Shri Rabindra Kumar Jena, Dr. Boora Narsaiah Goud, Shri Godse Hemant Tukaram and Shri Ravneet Singh regarding Beti Bachao Beti Padhao. Year wise Status of fund released to States/UTs

(In lakh)

	(In lakh)		
S.N.	State/UTs	Released 2014-15	Released 2015-16
1	Andaman & Nicobar	-	38.55
2	Andhra Pradesh	36.34	8.45
3	Arunachal Pradesh	-	43.42
4	Assam	36.34	8.45
5	Bihar	36.34	8.45
6	Chhattisgarh	-	44.79
7	Chandigarh	-	32.50
8	Dadar & Nagar Havelli	-	38.55
9	Daman and Diu	13.81	20.95
10	Delhi	-	231.27
11	Goa	-	44.79
12	Gujarat	-	318.05
13	Haryana	223	434.91
14	Himachal Pradesh	36.34	49.55
15	Jammu & Kashmir	28.95	366.54
16	Jharkhand	-	39.83
17	Karnataka	-	41.48
18	Kerala	-	44.79
19	Madhya Pradesh	101.35	109.14
20	Maharashtra	158.73	370.88
21	Manipur	18.14	8.72
22	Meghalaya	-	43.24
23	Mizoram	-	44.79
24	Nagaland	36.34	8.45
25	Odisha	18.14	26.65
26	Puducherry	-	18.15
27	Punjab	250.97	385.26
28	Rajasthan	115.43	357.47
29	Sikkim	-	44.79
30	Tamil Nadu	18.14	23.04
31	Telengana	-	44.79
32	Tripura	-	44.79
33	Uttar Pradesh	187.98	429.73
34	Uttarakhand	21.15	133.50
	Total	1337.49	3908.91
